

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. TA 54 of 96
(CR 15524-W/84)

Present : Hon'ble Dr.B.C.Sarma, Administrative Member

Hon'ble Mr.D.Purkayastha, Judicial Member

D.N.DAS & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr.R.K.De, counsel

Heard on : 25.3.98

Order on : 25.3.98

O R D E R

B.C.Sarma, A.M.

When the matter was called for the second time at 12.36 P.M. none appeared for the applicants. None of the applicants ^{was} ~~were~~ also present. We find that after the matter was transferred from the High Court a notice under registered post was issued on 12/13.1.98 but,despite that,none appeared for the applicants. We find that on six earlier consecutive occasions none appeared for the respondents. The application is dismissed for default. No order as to costs.


MEMBER (A)


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